

information available with the Ministry on the point?

SHRI G. RAJAGOPALAN: We said we have no complete information.

SHRI T. S. PATTABIRAMAN: May I know whether some information is available; and, if so, what?

DR. B. V. KESKAR: It is not proper for me to give incomplete information some of which may not be correct.

CO-OPERATION FROM JAPAN IN INDUSTRIAL PROGRAMME

*119. **DR. RAGHUBIR SINH:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state the extent of co-operation being received from Japan in connection with our industrial programme?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): Generally Co-operation in our industrial programme is coming forward from all countries including Japan in the form of financial and technical collaboration, supply of technical 'know-how', supply of plant and machinery on deferred payment basis, etc. etc. If the hon. Member will indicate the particular industry or industries for which he desires information, I will be glad to furnish the same.

DR. RAGHUBIR SINH: May I know, Sir, if a report has been submitted to the Government of India in respect of the development of heavy machinery manufactures?

SHRI MANUBHAI SHAH: 'Heavy machinery' is such a wide term, for which different reports are available with the Government from different missions. If the hon. Member will indicate which heavy machinery specially he is interested in; I can certainly furnish the information.

SHRI M. VALIULLA: The question has been asked—what is the extent of co-operation we may get from Japan? May I know what is the difficulty in answering that question.

SHRI MANUBHAI SHAH: Regarding Japan, Government to Government contracts are very few. There has been collaboration in regard to half a dozen schemes. The recent example of it is the Indo-Asahi Glass Works. Similarly, there has been collaboration in a company for vacuum flasks in Madras and other half a dozen projects. So, what I indicated was that it would be too wide a question in regard to collaboration. If he will indicate which particular industry or industries the honourable House is interested in, if that is known to me, I can certainly give the answer.

INDIAN DELEGATES FOR YOUTH FESTIVAL IN MOSCOW

*120. **SHRI MAHESWAR NAIK:** Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 200 in the Rajya Sabha on the 28th May 1957 and state:

(a) the number of Indian delegates who were permitted to attend the Youth Festival held in Moscow;

(b) how they were selected; and

(c) the amount of foreign exchange spent on the delegation?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Altogether 139 persons were given passport facilities to attend this festival; this figure includes 9 journalists who wished to report on the event.

(b) Invitation from the Festival authorities was passed by the Government of India to youth, students and cultural organisations of all-India character. Each such organisation was requested to send a specified number of people.

(c) The Government of India have not used any foreign exchange for this purpose.

SHRI MAHESWAR NAIK: May I know, Sir, whether besides issuing passports to these delegates, Government had any hand in matters of selection of these candidates?

SHRIMATI LAKSHMI MENON: The selection was left to the various organisations.

SHRI M. VALIULLA: Were there any restrictions placed in regard to the number of people sent to this?

SHRIMATI LAKSHMI MENON: Certainly.

SHRI M. VALIULLA: What is the reason for putting restriction when there is no foreign exchange involved in it?

SHRIMATI LAKSHMI MENON: Because Government wanted to limit the number of people who should go to this festival.

DR. SHRIMATI SEETA PARMANAND: Is it not a fact that nearly 660 youth attended on behalf of India? That is, apart from the people who attended this youth festival on behalf of India, a number of them went from England and others from India who got passports to countries other than U.S.S.R.?

SHRIMATI LAKSHMI MENON: It is quite possible.

SHRI B. K. MUKERJEE: If the Government of India did not spend any foreign currency for this delegation, I do not understand who bore the expenditure on such a large delegation that visited Moscow.

SHRIMATI LAKSHMI MENON: The individual members. They paid for their passage and they were allowed to take Rs. 270 each.

DR. SHRIMATI SEETA PARMANAND: Is it not a fact that the members of the delegation who went were expected to pay Rs. 10 per day as hotel charges; and would they not require foreign exchange for that?

SHRIMATI LAKSHMI MENON: Not all the countries. Delegations from some of the countries were expected to pay.

SHAH MOHAMAD UMAIR: Is it not a fact that the number of delegates was limited to 80 or 81 by the Government of India, but in spite of that the number exceeded 600 from India?

SHRIMATI LAKSHMI MENON: It was already explained that some of the students who were in Europe went.

SHRI JAWAHARLAL NEHRU: The number originally fixed was 80. It was then increased to a figure of about 130 or 140 or something like that, chiefly because of cultural troupes, dancing troupes and others that were added to it. The others to which hon. Members referred came of their own accord from Indians abroad and other countries.

USE OF INDIGENOUS AUTOMATIC LOOMS BY TEXTILE MILLS

***121. SHRI MAHESWAR NAIK:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the extent to which the textile mills which were permitted to instal automatic looms have complied with the directions issued by the Textile Commissioner to use indigenous looms;

(b) whether it is a fact that some textile units are insisting on using imported automatic looms; and

(c) if so, what is Government's reaction in the matter?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) to (c). In accordance with the instructions issued in Public Notice No. 48-ITC (PN) 57, dated 10th July 1957, all applicants for import licences of automatic looms are required to submit